

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 81 of 2012**

**Dated : 4<sup>th</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Enercon (I) Infrastructure Pvt. Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent (s): Mr. C.K. Rai with  
Mr. Ravin Dubey a/w  
Mr. R.C. Sharma for R.1**

**ORDER**

Written Submissions have been filed by both the parties and they have also argued on the basis of the Written Submissions.

The learned counsel for the Appellant seeks some time to make submissions in the matter.

Post the matter for further submissions on **17.01.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vs